

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 1150/(MAH)/2017

CORAM:

Present:

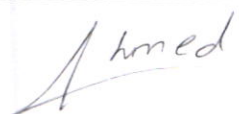
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE PARTIES: Fresh & Fine Traders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Adv	
	Ahmed Chunavala		

ORDER

CSP No. 1141/230-232/NCLT/MB/MAH/2017
CSP No. 1142/230-232/NCLT/MB/MAH/2017
CSP No. 1143/230-232/NCLT/MB/MAH/2017
CSP No. 1144/230-232/NCLT/MB/MAH/2017
CSP No. 1145/230-232/NCLT/MB/MAH/2017
CSP No. 1146/230-232/NCLT/MB/MAH/2017
CSP No. 1147/230-232/NCLT/MB/MAH/2017
CSP No. 1148/230-232/NCLT/MB/MAH/2017
CSP No. 1149/230-232/NCLT/MB/MAH/2017
CSP No. 1150/230-232/NCLT/MB/MAH/2017
CSP No. 1151/230-232/NCLT/MB/MAH/2017
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CSP No. 1154/230-232/NCLT/MB/MAH/2017
CSP No. 1155/230-232/NCLT/MB/MAH/2017
CSP No. 1156/230-232/NCLT/MB/MAH/2017

The Company Petitions are **admitted**.

List this matter for final hearing on 01.02.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)